

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/1178/2019

Date of order: 04.11.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Purusottam Patnaik
vs.
S. E. Railway

For the Applicant : Ms. P. Dey Dhabal, Counsel

For the Respondents : None

Per Ms. Bidisha Banerjee, JM

Heard ld. Counsel for applicant.

2. Since it seems that the applicant has challenged the order passed by the Estate Officer, the OA is dismissed due to lack of jurisdiction with liberty to the applicant to approach before the appropriate forum.
3. Accordingly, OA is dismissed as withdrawn with the aforesaid liberty.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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